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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 3555/2023

PRIYANKA MEHROTRA

..... Petitioner

Through: Dr. Farrukh Khan, Mr. Prakash

Priyadarshi, Mr. Rajesh Kumar, Mr.

Aditya Tyagi, Advocates.

versus

INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA & ORS. Respondents

Through: Mr. Abhishek Nanda, Advocate with

Ms. Parul Tomer and Ms Yashika

Singh, Advocates for R-1/IRDAI.

Ms. Shweta Singh Parihar, Advocate

for R-2 and 3.

Mr. Rishabh Srivastava, Advocate for

R-4.

Dr. Pankaj Garg and Mr. Milind

Garg, Advocates for R-5.

CORAM: HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER 07.12.2023

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- 1. Learned Counsel appearing for Respondent No.5 states that he has not received a copy of the counter affidavit filed by Respondent Nos.2 and 3. It is also stated that he has not received a copy of the rejoinder filed to the counter affidavits filed by Respondent Nos.1 to 4.
- 2. Let a copy of the counter affidavit filed by Respondent Nos.2 and 3 and rejoinder filed by the Petitioner be supplied to the Respondent No.5 and





an acknowledgment to that effect be filed in this Court.

3. List on 09.04.2024.

SUBRAMONIUM PRASAD, J

DECEMBER 7, 2023S. Zakir